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Received on 25/7/20-07-5
SHERISTANER
DIST. JUDGE COURT
at Raiganj

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1893 - RG.

Date: 30.04.2021.

Pursuant to the Resolution of the meeting of the Full court held on 30.04.2021, it is hereby notified for information of all concerned that:

- Keeping in view the deteriorating Covid-19 pandemic situation whereby a number of Judges and their family members, and a number of employees working in the High Court and their family members are tested positive for Covid-19, it is decided to prepone the summer vacations starting from May 24, 2021 to May 3, 2021.
- The Circuit Benches at Jalpaiguri commencing from May 03, 2021 onwards are suspended till further orders, in view of the Covid-19 pandemic situation.
- All cases, which are listed in the High Court from May 3, 2021 to May 15, 2021 shall be listed on as follows:

Listed on	To be listed on
03.05.2021	24.05.2021
10.05.2021	
04.05.2021	25.05.2021
11.05.2021	
05.05.2021	26.05.2021
12.05.2021	
06.05.2021	27.05.2021
13.05.2021	
07.05.2021	28.05.2021
14.05.2021	
15.05.2021	31.05.2021

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DISTRICT JUDGE
Uttar Dinajpur at Raiganj

- After due discussions it is resolved that the vacations starting from May 24, 2021 in the Trial Courts in the State of West Bengal be preponed from May 24, 2021 to May 3, 2021 and the vacations in the City Civil Court at Calcutta and the City Sessions Court at Calcutta starting from May 31, 2021 be preponed to May 3, 2021. In addition, all District Courts including City Civil Court at Calcutta and City Sessions Court at Calcutta will remain closed for extended vacations from May 10 to May 15, 2021, keeping in view the alarming Covid-19 situation. The decision to declare any compensatory working days in view of the extended vacations from May 10, 2021 to May 15, 2021 shall be taken subsequently, keeping in view the Covid-19 pandemic situation.
- All cases which are listed in the District Courts from May 3, 2021 to May 15, 2021 shall be listed as follows:

Listed on	To be listed on
03.05.2021 10.05.2021	24.05.2021
04.05.2021 11.05.2021	25.05.2021
05.05.2021 12.05.2021	26.05.2021
06.05.2021 13.05.2021	27.05.2021
07.05.2021 14.05.2021	28.05.2021
15.05.2021	31.05.2021

- All cases which are listed in the City Civil Court at Calcutta and City Sessions Court at Calcutta from May 3, 2021 to May 15, 2021 shall be listed as follows:

Listed on	To be listed on
03.05.2021 10.05.2021	31.05.2021
04.05.2021 11.05.2021	01.06.2021
05.05.2021 12.05.2021	02.06.2021
06.05.2021 13.05.2021	03.06.2021
07.05.2021 14.05.2021	04.06.2021
15.05.2021	31.05.2021

- The learned District and Sessions Judges, the Chief Judge, City Civil Court at Calcutta and the Chief Judge, City Sessions Court at Calcutta shall be at liberty to prepare a duty roster to take up urgent cases during the vacation period as per the regular practice.

By Order,

Sd/-

[Md. Shabbar Rashidi]

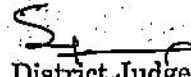
Registrar General-in-Charge.

Office of the District Judge,
Uttar Dinajpur at Raiganj
English Department.

Memo No. 1158 (34)/G Date: 01.05.2021

Copy of Hon'ble Court's Notification No. 1893-RG dated 30.04.2021 forwarded for information and necessary action to :-

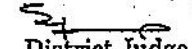
- 1) The District Judge, Uttar Dinajpur at Raiganj.
- 2-3-4-5) The Additional District & Sessions Judge, 1st / 2nd, Raiganj/Islampur, U/D
- 6-7-8-9) The Additional District & Sessions Judge, FTC-I/II, Raiganj/Islampur, U/D
- 10-11) The Civil Judge (Senior Division), Raiganj/Islampur, Uttar Dinajpur.
- 12) The Secretary, D.L.S.A., Raiganj, Uttar Dinajpur.
- 13) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj.
- 14-15) The Additional Chief Judicial Magistrate Raiganj/Islampur, U/D
- 16-17-18-19) The Judicial Magistrate, 1st / 2nd Court, Raiganj/Islampur, U/D
- 20) The Civil Judge (Jr. Divn) Addl Court-cum-JM, Raiganj, U/D
- 21-22) The Civil Judge (Junior Division), Raiganj/Islampur, U/D.
- 23) The Principal Magistrate, JJB, Uttar Dinajpur
- 24) Esharul Haque, Civil Judge, Junior Division on probation, Islampur, U/D
- 25-26-27-28) The Judge-in-Charge of Nezarath/Accounts, Civil Courts, Raiganj/Islampur, U/D
- 29-30-31-32) The Judge-in-Charge of Copying Dept., Civil/Criminal, Raiganj/Islampur, U/D
- 33-34) The Judge-in-Charge of Forms and Stationery/DRR, Civil Courts, Raiganj, U/D


District Judge,
Uttar Dinajpur at Raiganj

Memo No. 1158^(a) (20)/G Date : 01.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur.
- 2) The Superintendent of Police, Raiganj Police District.
- 3) The Superintendent of Police, Islampur Police District.
- 4) The Chief Medical Officer of Health, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur.
- 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur.
- 15-16) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 17-18-19-20) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Rai/Islampur


District Judge,
Uttar Dinajpur at Raiganj